

RAJASTHAN HIGH COURT, JODHPUR

O R D E R

No.Estt.(RJS)/107/2008

Date : 05th Dec., 2008

I

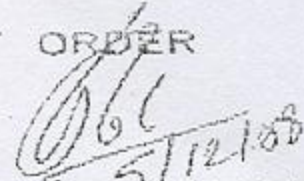
SHRI RADHA MOHAN CHATURVEDI, RHJS presently posted as Additional District & Sessions Judge, No.2, Chittorgarh, who has been appointed as Spl Judge, N.D.P.S. Cases Court, Chittorgarh vide Govt. Order No.27(17)Nyay/2008 dated 01.12.2008, is hereby relieved with immediate effect to join his new assignment.

II

SHRI ABHAY CHATURVEDI, RHJS, whose services have been repatriated from the post of Spl. Judge, N.D.P.S. Cases Court, Chittorgarh vide Govt. Order No.27(17)Nyay/2008 dated 01.12.2008, is hereby kept under awaiting posting orders at headquarters Chittorgarh from the date his successor joins.

NOTE :- The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER


5/12/08
REGISTRAR (ADMN.)